

Dr. K. L. Shrimani: The hon. Member is now getting beyond the scope of the question; he will have to give me notice.

Shri Gadilingana Gowd: May I know whether it is a fact that there was enormous delay in the grant of scholarships during the current year which resulted in the expulsion of some of the students from hostels and, if so, may I know what measures the Government are taking to see that the scholarships are granted in time?

Dr. K. L. Shrimani: This question relates only to two scholarships, one with regard to foreign scholarship and the other with regard to public school scholarship. I am afraid the hon. Member is referring to various other scholarships to which this question does not relate.

Shri Thimmalah: Although the amount for the award of scholarships is being raised every year the number of foreign scholarships is not raised in proportion to the amount sanctioned by the Government. May I know why it is so?

Dr. K. L. Shrimani: In the opinion of the Government the number of scholarships that are being given is sufficient. If more funds are available this question may be considered.

पूर्वी पाकिस्तान के विस्थापित व्यक्ति

*५३. श्री कुप्पलाचार्य जोशी : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) वर्ष १९५६-५७ में अब तक पूर्वी पाकिस्तान के कितने विस्थापित व्यक्तियों को एंडमान भेजा गया है ; और

(ख) उन्हें रोजगार दिलाने के लिये क्या कार्यवाही की जायेगी ?

गृह-कार्य मंत्रालय में मंत्री (श्री दातार) :

(क) ३५७ परिवार

(ख) बसने वाले हर एक परिवार को घान की खेती के लिए ५ एकड़ साफ की हुई जमीन और मकान और बगीचे आदि लगाने के लिए ५ एकड़ बिना साफ की हुई पहाड़ी जमीन दी जाती है। हर एक परिवार को मकान बनाने तथा बैल, बर्तन, बीज और खाद खरीदने के लिए १७३० रुपये का ऋण दिया जाता है जो उसको वापस करना पड़ता है। पहली फसल के कटने तक उसकी आवश्यकताओं के लिए तथा अपने मकान से द्वीप समूह में आने जाने के किराए के लिए उसको १०५० रुपये का सहायक अनुदान दिया जाता है।

श्री कुप्पलाचार्य जोशी : क्या यह सत्य है कि जो लोग वहां भेजे गये थे उनमें से कुछ वापस आ गये हैं ?

श्री दातार : थोड़े लोग वापस आये हैं।

श्री कुप्पलाचार्य जोशी : पूर्वी पाकिस्तान से आये हुए लोगों के सिवाय क्या और राज्यों के लोगों को भी एंडमान भेजा जाता है ?

श्री दातार : जी हां, केरल और बम्बई राज्यों से थोड़े लोगों को भेजा गया है।

Shri Kamath: What, Sir, is the number and, if these figures are not available, what, Sir, is the proportion, approximately if not accurately, of displaced persons from East Pakistan who have been settled in the Andamans, in West Bengal and in the rest of the Indian Union separately? The figures may be given separately for these three.

Shri Datar: So far as the families from East Pakistan are concerned, 1,282 families have been settled on the Andaman Islands. So far as others are concerned, 114 families from the former Travancore-Cochin State (now Kerala State) and nine families from other States have been settled.

Shri B. S. Murthy: May I know whether the Minister is in a position to state the results of the aerial survey made in Andhra and Orissa for settling the displaced persons from East Pakistan, in some of the regions of these States?

Shri Datar: This question has been considered so far as the Andaman and Nicobar Islands are concerned. In those islands a certain scheme is being put into operation, and according to it, so many families have been settled there already.

Shri Kamath: On a point of order. The hon. Minister either misheard or misunderstood my question. The answer that he has given relates to the number of persons who have been settled in the Andamans from various States of India. What I wanted to know was the number of persons from East Pakistan that have been settled in the Andamans, West Bengal and in other States of the Indian Union separately.

Shri Datar: I am not aware of the figures regarding the number of people who have come into West Bengal from East Pakistan. But the figures I gave relate to the refugees from East Pakistan who have been settled in the Andaman Islands.

Corruption Cases in Kerala

*44. **Shri C. R. Iyyunni:** Will the Minister of Home Affairs be pleased to state:

(a) the number of cases of corruption enquired into, evidence collected and charged as a result of the appointment of a Special Officer from Bombay side in the Kerala State for this purpose; and

(b) the number of cases that ended in conviction?

The Minister in the Ministry of Home Affairs (Shri Datar): (a) 24 cases have so far been registered and out of these in 8 cases proceedings have been instituted in courts.

(b) One.

Shri C. R. Iyyunni: May I know the reason for bringing in such big officers from Bombay?

Shri Datar: He was an officer from Delhi; not from Bombay.

Shri A. M. Thomas: Is he still continuing in service?

Shri Datar: Yes; he is still there so far as I am aware.

Bomb Explosion in Delhi

*45. **Dr. Satyawadi:** Will the Minister of Home Affairs be pleased to state:

(a) the number of persons arrested in connection with the Juma Masjid bomb incident;

(b) the stage at which the enquiry is at present;

(c) the expenditure incurred so far upon this enquiry; and

(d) the expenditure incurred so far upon the security arrangements in Juma Masjid area?

The Minister in the Ministry of Home Affairs (Shri Datar): (a) Seven.

(b) The enquiries are still continuing.

(c) No expenditure has been incurred exclusively on this inquiry since no additional staff has been engaged for this purpose.

(d) While no additional expenditure has been incurred on the staff, the expenditure on the lighting arrangements made in that area since September 1, 1956 is not expected to exceed Rs. 13,000.

डा० सत्यवादी : क्या मैं जान सकता हूँ कि जो एन्क्वायरी अभी जारी है, वह किसी इंफोनेट क्लू के आधार पर हो रही है या अभी मुस्लिफ लाइनों पर मोचा जा रहा है ?

श्री दातार : बहुत क्लूज है ।

Shri Kadha Raman: May I know whether, in view of the successive bomb explosions in that area, the Government have taken any steps with regard to the Delhi police arrangements to ensure that such incidents do not recur?

Shri Datar: The Government have taken all the necessary safeguards to